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BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.82KB//2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M**

Name of the Company		Bomkesh Sett & Ors.-Versus-Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnankar Banerji, Bar at Law
Sr-Advocate
2. Mr. Aniruddha Roy, Advocate
3. Mr. Kuldeep Mukherjee, Advocate
4. Mr. Laxmikant Ganguly, Advocate
5. S.M. Gupta, FCS

Respondents
2 & 3Jupta
17/1/18

1. Mr. Siddhant Banerjee Advocate
2. Mr. Subhasis Dey Advocate
3. Mr. Vikram Chakravarti Advocate

Petitioner
Subhasis Dey
17/1/18**ORDER**

Ld. Counsels for the petitioner and Ld. Counsels for the respondents 2 and 3 are present.

Both the parties have filed written submissions.

List on 26.02.2018 for argument.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)